

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**(Legal Division)**

**Weekly Hearing Schedule for the month of July 2024 (8.7.2024 to 12.7.2024)**

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
11.7.2024 Thursday At 10.30 A.M. Miscellaneous Petitions	1.	1/TD/2024	RSPL	Application for grant of trading licence under Regulation of Trading Licence.
	2.	130/TD/2024	FXE	Petition under Section 14 of the Electricity Act, 2003 read with Regulation 6 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading license and other related matters) Regulations, 2020 for grant of an inter-state trading license.
	3.	200/TL/2024	KTL2	Petition under Sections 14, 15 and 79(1)(e) of Electricity Act, 2003 read with the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission Licence and other related matters) Regulations, 2009 seeking grant of Transmission License for Kallam Transco Limited.
	4.	201/AT/2024	KTL2	Petition under Section 63 of Electricity Act, 2003 seeking adoption of Transmission Charges of the Western Region Network Expansion Scheme in Kallam area of Maharashtra being established by the Petitioner.
	5.	176/TL/2024	PPTL	Application under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 for grant of separate Transmission License to POWERGRID Parli Transmission Limited for implementation of 400 kV line bay at 765/400 kV Parli (New) S/s for interconnection of RE project through Regulated Tariff Mechanism (RTM) mode Less
	6.	97/MP/2024	AGEL	Petition under Section 79 of the Electricity Act, 2003 read with Regulations 41 & 42 of CERC (Connectivity and General Network Access to the Inter-State Transmission System) Regulations, 2022 as amended from time to time, seeking connectivity as a Renewable Energy/ Power Park Developer in phases.
	7.	245/MP/2021 alongwith I.A.No.41/2024	NTPC	Petition for approval of input price of coal supplied from Dulanga mine for the period from 1.10.2020 to 31.3.2024(Interlocutory Application to bring on record subsequent facts and amend the Petition).
	8.	89/GT/2023	NTPC	Petition for truing up of tariff for 2014-19 tariff block and determination of tariff for 2019-24 tariff block of National Capital Thermal Power Station, Stage-II (980 MW)
	9.	119/GT/2023	NTPC	Petition for determination of tariff on installation of various Emission Control Systems at National Capital Thermal Power Station (NCTPS), Dadri Stage-I (840MW) in compliance of Revised Emission Standards.
	10.	388/GT/2023	NTPC	Petition for determination of tariff on installation of various Emission Control Systems at Feroze Gandhi Unchahar Thermal Power Station, Stage-IV (500MW) in compliance of Revised Emission Standards.
	11.	60/GT/2024	THDCIL	Petition seeking revision of tariff of Koteswar Hydro Electric Project (KHEP) (4x100MW) for the period 01.04.2019 to 31.3.2024.
	12.	128/GT/2024	NGEL	Petition for determination of project specific levelized tariff for 40 MW solar photo voltaic plants at Ayodhya, Uttar Pradesh.
	13.	136/GT/2024	SECIL	Petition for determination of project specific tariff in respect 1.7 MW Solar PV Power Plant with 1.4 MWh of battery energy storage system of Solar Energy Corporation of India Limited at Union Territory, Lakshadweep of for a period of 25 years
	14.	137/GT/2024	SECIL	Petition for determination of project specific tariff for 100 MW(AC)/155.02 MWp (DC) Solar PV power plant with 40/120 MWh of Battery Energy Storage at Rajnandgaon, Chhattisgarh for a period of 25 years from Commercial Operation Date (COD) of the project.

	15.	346/GT/2023	DVC	Petition for determination of levelized tariff for 10 MW Solar Photo Voltaic Power Project at Koderma Thermal Power Station, Koderma, Jharkhand.
	16.	175/GT/2024	DVC	Petition for determination of levelized tariff for "8 MW Ground Mounted Solar Photo Voltaic Power Project" at DVC Panchet, West Bengal.
	17.	59/GT/2022	BRBCL	Petition for determination of Nabinagar Thermal Power Project (1000 MW) for the period from 1.4.2019 to 31.3.2024.

By order of the Commission

Sd/-  
(T.D. Pant)  
Joint Chief (Legal)  
10.7.2024